

the World Wine Trade Group (WWTG) as an observer at an International meet of the Group being held in Washington; if so, the details thereof;

(b) whether the move will help Indian wine industry gain international recognition and boost export of Indian wine; if so, the details thereof; and

(c) whether IGPB has decided to apply for membership of WWTG after initiating contacts with the Group; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT) : (a) World Wine Trade Group (WWTG) had invited India to participate as an observer in their 2013 Annual Plenary Meeting, which was held in Washington, D.C. from November 7-8, 2013.

(b) The participation in the above WWTG 2013 Annual Plenary Meeting had helped India to understand the functioning of WWTG and how the trade of Wine could be facilitated to the benefit of consumers, producers and exporters.

(c) IGPB has not decided to apply for membership of WWTG.

Food processing training centres

1022. SHRI RAGHUNANDAN SHARMA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the State-wise number of Food Processing Training Centres at present;

(b) the State-wise and year-wise details of the financial assistance sanctioned/ released to these centres during the last three years and the current year;

(c) whether these training centres are timely furnishing, the utilization certificates, if so, the details thereof and if not, the reasons therefor;

(d) whether Government is aware of the misappropriation of funds being done on large scale by these Centres; and

(e) if so, the details thereof including the State-wise punitive action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT) : (a) Ministry of Food Processing Industries had sanctioned 170 Food. Processing Training Centres (FPTCs) under Human Resources Development Scheme during the Eleventh and Twelfth Plan (2012-13 and 2013-14 upto Nov., 2013). The details are given in Statement-I (*See below*). However, this scheme has been subsumed in the newly launched Centrally Sponsored Scheme National Mission on Food Processing (NMFP) in the Twelfth Plan. Accordingly, all the State/UT Governments have been empowered to receive new applications, sanction and release funds under the above scheme of the mission during Twelfth Plan.

(b) The financial assistance sanctioned/ released by the Ministry State-wise during the last three years and the current year is given in Statement-II (*See below*).

(c) and (d) The utilization certificates are the pre-requisite documents to be submitted to the Ministry before release of subsequent installments of Grant-in-Aid for Food Processing Training Centres (FPTCs) under the Human Resources Development Scheme. These documents are required to be forwarded and recommended to the Ministry by the respective State Governments.

(e) Any organization/applicant, seeking the financial assistance for setting up of Food Processing Training Centres (FPTCs) under Human Resources Development Scheme of the Ministry, requires the recommendation of the respective State Governments which is usually after physical verification/ inspection of the centre. Also any further release/subsequent installments for FPTCs from the Ministry is based on the inspection reports received from the State Governments.

Statement-I

State-wise details of Food Processing Training Centres (FPTCs) assisted during Eleventh Plan and 2012-13 and 2013-14 (Upto November, 2013) of Twelfth Plan

(Rs. in lakhs)

Sl.No.	Name of the State	No. of FPTCs	Amount released
1.	Andaman and Nicobar Islands	0	0

Sl.No.	Name of the State	No. of FPTCs	Amount released
2.	Andhra Pradesh	20	84.360
3.	Arunachal Pradesh	0	0.000
4.	Assam	7	35.690
5.	Bihar	2	7.120
6.	Delhi	0	0.000
7.	Gujarat	1	4.000
8.	Haryana	27	109.443
9.	Himachal Pradesh	3	13.300
10.	Jammu and Kashmir	1	4.000
11.	Karnataka	13	61.600
12.	Jharkhand	1	2.450
13.	Kerala	1	7.000
14.	Maharashtra	15	66.424
15.	Madhya Pradesh	36	106.310
16.	Manipur	0	0.000
17.	Mizoram	1	7.500
18.	Meghalaya	0	0.000
19.	Nagaland	0	0.000
20.	Odisha	13	58.772
21.	Punjab	1	1.620
22.	Puducherry	1	11.000
23.	Rajasthan	1	4.000
24.	Tamil Nadu	2	6.690

Sl.No.	Name of the State	No. of FPTCs	Amount released
25.	Tripura	0	0.000
26.	Uttar Pradesh	11	39.660
27.	West Bengal	6	26.490
28.	Uttarakhand	2	7.900
29.	Chhattisgarh	5	20.000
TOTAL		170	688.329

Note : During Twelfth Plan (2012-13 and 2013-14- upto Nov., 2013) only committed liabilities of Eleventh Plan have been sanctioned.

Statement-II*State-wise details of Food Processing Training Centres (FPTCs) assisted during Eleventh/Twelfth Plan*

(Rs. in lakhs)

Sl. No.	Name of the State	2010-11		2011-12		2012-13*		2013-14* Upto Nov. 2013)	
		No. of Units	Amount*	No. of Units	Amount*	No. of Units	Amount*	No. of Units	Amount*
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	4	15.32	4	18	0	0	0	2
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	1	6	3	16	1	5.69	0	0
5.	Bihar	1	3.99	0	0	0	0	0	0
6.	Delhi	0	0	0	0	0	0	0	0
7.	Gujarat	0	0	0	0	0	0	1	4
8.	Haryana	3	13.49	15	60.973	1	0	1	4

1	2	3	4	5	6	7	8	9	10	210 Written Answers to [RAJYA SABHA] Unstarred Questions
9. Himachal Pradesh		1	4	0	0	0	0	0	0	
10. Jammu and Kashmir		0	0	0	0	0	0	0	0	
11. Karnataka		4	23	4	15.8	0	0	0	0	
12. Jharkhand		0	0	0	0	0	0	0	0	
13. Kerala		0	0	0	0	0	0	0	0	
14. Maharashtra		3	11.5	3	16.264	0	4	0	0	
15. Madhya Pradesh		4	17	2	7.7	4	30	1	4	
16. Manipur		0	0	0	0	0	0	0	0	
17. Mizoram		0	0	0	0	0	0	0	0	
18. Meghalaya		0	0	0	0	0	0	0	0	
19. Nagaland		0	0	0	0	0	0	0	0	
20. Odisha		4	19.75	3	15.902	0	0	0	2	

21. Punjab	0	0	0	0	0	0	0	0	Written Answers to [13 DEC., 2013]
22. Puducherry	0	0	0	0	0	0	0	0	
23. Rajasthan	0	0	1	4	0	0	0	0	
24. Tamil Nadu	0	0	0	0	0	0	0	0	
25. Tripura	0	0	0	0	0	0	0	0	
26. Uttar Pradesh	1	3.82	1	4	0	0	0	0	Unstarred Questions 211
27. West Bengal	1	6	0	1.59	0	0	0	0	
28. Uttarakhand	1	4	0	0	0	0	0	0	
29. Chhattisgarh	3	12	0	0	2	8	0	0	
TOTAL	31	139.87	36	160.229	8	55.32	3	16.00	

* Amount indicated also includes 2nd installment of grant

+ During Twelfth Plan (2012-13 and 2013-14 upto Nov., 2013) only committed liabilities of Eleventh Plan have been sanctioned.